

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 306
TO BE ANSWERED ON 27.11.2024**

CONSTRUCTION OF ROBS AND RUBS IN THE COUNTRY

306. SMT. POONAMBEN HEMATBHAI MAADAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the pace of construction of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) has increased during the last ten years;**
- (b) if so, the details thereof and whether the construction of these ROBs and RUBs significantly enhanced safety and mobility; and**
- (c) the details of the total number of ROBs and RUBs for which target for construction has been set in the country and the details of amount sanctioned and spent thereon?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4148
2014-24	11945 (about three times)

As on 01.04.2024, 3999 no. ROBs/RUBs are sanctioned at cost of ₹ 91,043 cr. on Indian Railways which are at various stages of planning and execution.

During the current year 2024-25, (up to Oct. 2024), 451 Nos. ROBs/RUBs have been constructed on Indian Railways. ₹ 3644 crores have been spent on ROB/RUB works during current year upto Oct 24.
